

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 203  
IA No. 98/JPR/2020  
IA No. 239/JPR/2020  
IA No. 270/JPR/2020  
CP No. 231/241-242/JPR/2019  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Basant Kumar Goyal & Ors.**

**...Petitioners**

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
15.03.2023.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

January 23, 2023